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#### I. C. S. OFFICERS IN INDIA

566. SHRI S. A. KHAJA MOHIDEEN Will the PRIME MINISTER/ प्रधान मंत्री be pleased to state :

- (a) the number of the the I. C. S. Officers and the posts held by them in various Ministries/Departments or Undertakings of the Central Government as on the 31st March, 1971:
- (b) the total amount of emoluments and other facilities of these officers;
- (c) whether Government propose to bring about any changes in the service conditions of these officers; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL. (SHRI RAM NIWAS MIRDHA): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) and (d) The matter is under consideration.

### EXPORT OF SAREES

- 567. SHRI S. A. KHAJA MOHIDEEN : Will the Minister of FOREIGN TRADE/fa^ST sqTTTT \*Tf T be pleased to state;
- (a) whether it is a fact that the demandof Indian sarees to foreign countries has increased recently;
- (b) if so, the details thereof and the names of the countries involved; and
- (c) the steps Government propose to take to meet the demand?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ facts curve transcript that the some extent.

(b) and (c) Exports of silk sarees increased from Rs. 82. 61 lakhs in the vear 1969-70 to Rs. 109.33 lakhs in 1970-71. ^he country-wise break-up of these exports j not yet available, but these exports are nerally to countries in Asia and Africa here people of Indian origin live.

The production in the country is adequate to meet the increased demand for exports.

### SETTING UP OF ANOTHER STATES RE-ORGANISATION COMMISSION

# 568. SHRI SWAISINGH SISODIA : SHRI K. CHANDRASEKHARAN :

Will the Minister of HOME AFFAIRS/
be pleased to state:

- (a) whether Government propose to set up another States Re-organisation Commission in order to examine various proposals for further redrawing the boundaries of the existing States:
  - (b) if so, the details thereof; and
- (c) whether Government have received any memorandum in this regard; if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/

18 HAIRE HAIRE (SHRI K. C. PANT):

(a) No, Sir.

- (b) Does not arise.
- (c) Suggestions have been made from time to time for setting up a second States Reorganisation Commission. Government do not consider that there is any necessity for such a Commission.

# ADVERTISING RIVENUE FROM VIVIDH BHARATI PROGRAMMES

- 569. SHRI A. D. MANI: Will the Minister Of INFORMATION AND BROADCASTING/ Hand Street Hall be pleased to state:
- (a) the advertising revenue secured by All India Radio for its Vividh Bharati programmes for the period from June to December, 1970;
- (b) the advertisement commission paid to the agents who produced the advertisements; and
- (c) what is the present machinery for scrutinising and managing advertisement material broadcast in Vividh Bharati programmes?

Written Answers

(b) Rs. 23,55,288.

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(c) A Code of Conduct and rules for the guidance of advertisers and A. I. R. officers have been prescribed a few copies of which have already been placed in the Library of the Parliament.

570. [Transferred to the 14th June, 1971.]

## NO-DELAY TELEPHONE SERVICE SCHEME

- SHRI A. D. MANI: Will the 571 Minister of COMMUNICATIONS संचार be pleased to state :
- (a) whether the Overseas Communications Service is going to introduce a no-delay telephone service in the near future to most destinations around the world;
- (b) what are the details of the no-delay telephone service; and
- (c) whether the Arvi satellite earth station project is going to help in regard to the nodelay telephone service?

THE MINISTER OF COMMUNICA-TIONS/संचार मंत्री (SHRI H. N. BAHU-GUNA): (a) to (c) Overseas Communications Service is not contemplating introduction of any special service called no-delay telephone service. However, with adequate number of high quality channels having become available at the Arvi Satellite Earth Station which operates through the Indian Ocean Satellite, it is now possible to connect Indian subscribers to several destinations in the world expeditiously.

## ASSISTANCE BY INDUSTRIAL FINANCE CORPORATION FOR MODERNISATION OF JUTE INDUSTRY

# DR. Z. A. AHMAD: SHRI KALYAN ROY:

Minister of FOREIGN the TRADE विदेश व्यापार मंत्री be pleased to state:

(a) whether Industrial Finance Corporation sanctioned special assistance modernisation of the jute industry; and if

- so, the amount sanctioned till March, 1971;
- (b) whether the amount has been utilised by the jute industry; and if so, what is the amount utilised and the names of companies involved and

to Questions

(c) if the reply to the question (b) be in the negative, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY

- OF FOREIGN TRADE/ (SHRI A. C. GEORGE): (a) The Industrial Finance Corporation had sanctioned loan assistance to jute mills for modernisation/ diversification, to the extent of Rs. 645.95
- lakhs upto 31st March, 1971. (b) Loans totalling Rs. 261.53 takhs had been availed by the mills indicated in the
  - (c) Does not arise.

attached statement.

### STATEMENT

Names of jute mill companies who have availed of loan assistance from the Industrial Finance Corporation

Amount of

S. N	o. Name of Mill Company	loan avai- led of (Rs. Lakhs)
1	Dalhousie Jute Co.	43.00
2	Union Jute Co.	41.46
3	Kamarhatty Co.	21.28
4	General Industrial Society	37.80
5	Howarh Mill Co.	24.98
6	Ganges Mfg. Co.	15.00
7	Auckland Jute Co.	45.00
8	Champadny Jute Co.	28.26
9	Khardah Co.	4.75
	TOTAL	261.53

[Transferred to the 14th June, 1971.]

# SCHEME FOR DISTRIBUTION OF **CASHEWNUTS**

574. SHRI G. GOPINATHAN NAIR: Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to refer to the answer to the Unstarred Question No. 261 given in the Rajya Sabha on 12th November, 1970 and state:

(a) whether the scheme for the distribu-